NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1314/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

Cytech Coating Pvt. Ltd V/s. Immense Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE S. No. DESIGNATION NAME Dipry Sawlani Adv. for ppBlational. (i]b Adv. Munmohankao.) (1)+ (i]b Adv. Munmohankao.) (1)+ Hs. Aaiti Suvarna Adv. for (orporate Debtor Respondent (13/12/2017) 39

ORDER

C.P. No.1158/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By the Order of the Bench adjourned to **11.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

13.12.2017 _{Aah}

Sd/-

M.K. SHRAWAT Member (Judicial)